

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) 49 Industrial Licences were granted to private entrepreneurs for setting up of industries in Haryana during the years 1979-81 (upto Oct. 81) as under:—

1979	—16
1980	—18
1981	—15

(upto Oct. 81)

(b) Out of the above, 7 Industrial Licences granted to private entrepreneurs have since been implemented.

Jobs to Wokers of Dadri Cement Factory

4146. SHRI CHIRANJI LAL SHARMA: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware that about 700 former workers of cement factory at Dadri in Haryana have not been provided jobs still and their final accounts have not been settled so far; and

(b) if so, steps taken either to provide them jobs or settle their accounts finally?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b). The Cement Corporation of India are in the process of recruiting some of the former employees of the Cement Factory at Dadri in Haryana. The claims of those who may not finally be recruited will be settled by the Commissioner for Payments under the provisions of the Dalmia Dadri Cement Limited (Acquisition and Transfer of Undertakings) Act, 1981.

Haryana-Punjab Ventures in other States

4147. SHRI CHIRANJI LAL SHARMA: Will the Minister of INDUSTRY be pleased to state:

(a) whether Haryana and Punjab Government have formulated schemes

for setting up big industries in the States and have approached the Central Government for assistance; and

(b) if so, the details thereof and Governments reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b). Out of the various Industrial Licence Applications received from the State Industrial Corporations of Punjab and Haryana for grant of Industrial Licences under I(D&R) Act for establishment of industries in these States, only 8 applications of Punjab Government and 7 applications of Haryana Government are pending at present. The oldest application of Punjab Government relate to June, 1981 and the oldest application of Haryana relate to October, 1980. However, during the period from 1st January, 1981 to 31st October, 1981, the following Industrial Licences and Letters of Intent have been issued to the State Corporations of Punjab and Haryana for establishment of Industries in the respective States:—

State	Industrial Licences	Letters of Intent
Punjab	2	10
Haryana	—	3

Planning Commission is holding discussion with State Governments to finalise Annual Plan (1982-83). Final Outlay will emerge after discussion in the month of December, 1981/January, 1982 and State Government will be the nodal agency for implementation of their plan proposal included in their approved annual Plan (1982-83).

Plan Outlay for Central Projects in North-Eastern Region

4148. SHRI AJOY BISWAS: Will the Minister of PLANNING be pleased to state what are the plan outlays in the Sixth Five Year Plan for Central Public Sector projects in the North-Eastern Region (State-wise)?